

IN THE COURT OF II ADDL. SENIOR CIVIL JUDGE, NELAMANGALA
CAUSE LIST DATED: 09.09.2020

CIVIL CASES				II SESSION		
SL. NO.	I SESSION		SL. NO.	CASE NOS.	ADVOCATES	
	CASE NOS.	ADVOCATES			Plf	Deft
	ARGUMENTS	Plf	Deft	HEARING	PRH	RJ/KSL
1.	OS 44/2009	MGR	VLS/CPR	1. OS 556/2016	SLS	CN
	<u>HEARING</u>			2. OS 657/2016	CKR	RK
2.	OS 394/2012	BBMJ	SMR	3. OS 87/2017	STM	SMR
3.	OS 455/2014	R	YMS	4. OS 454/2017	BTM	TSM/GKM
4.	OS 638/2014	K	HN/GKN	5. OS 512/2019	MK	NJS/KRG
5.	OS 762/2014	KMB	MN	6. OS 99/2015	MN	MS
6.	OS 395/2015	GK	LS/NHN	7. OS 13/2016	HH	BHD
7.	OS 608/2015	NRN	RP	8. SC 9/2019	BG	NGR
8.	OS 163/2016	MM	BAM/MV	9. OS 60/2013	NRN	KNS
9.	FDP 12/2016	VK	RK	10. OS 171/2016		
10.	OS 310/2016	MA	BAM			
	<u>EVIDENCE(Only through VC)</u>			<u>EVIDENCE(Only Through VC)</u>		
11.	OS 179/2011	HCK	NPL/KNS	11. OS 450/2017	M	KR
12.	OS 505/2014	BJS	NSB	12. OS 705/2015	NRN	SLR
13.	OS 660/2014	RS	-	13. OS 287/2011	BS	MS
14.	OS 435/2016	KDH	SRD	14. OS 698/2014	K	CKK
15.	OS 472/2016	BJV	MN	15. LAC 39/2015	RV	ANG


 II Addl. Senior Civil Judge,
 Nelamangala.

NOTE:-
 All advocates are requested to strictly follow SOP dated: 27.08.2020 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF I ADDL. CIVIL JUDGE & JMFC, NELAMANGALA

P.O: CHINMAYEE.R.H
CAUSE LIST DATED 09-09-2020
AFTERNOON SESSION

SL.NO.	CASE NO.	STAGE	PLAINTIFF/ COMPLAINANT/ ADVOCATES	DEFENDANT/ ACCUSED/ ADVOCATES
1	O.S.140/2019	Arguments	JKB	PRD
2	O.S.394/2013	Arguments	RM	BG
3	O.S.382/2011	Arguments	NHS	GN, KKM
4	O.S.142/2010	Arguments	YRS	TSR, TH
5	O.S.140/2010	Arguments	YRS	TSR, TH
6	O.S.134/2010	Arguments	YRS	TSR, TH
7	O.S.132/2010	Arguments	YRS	TSR, TH
8	O.S.2/2016	Evidence	AS	KKM
9	O.S.396/2014	Objection	AS	NRN
10	O.S.220/2010	Amendment & Amended plaint	KRM	NRN
11	O.S.468/2012	Evidence	HKG	NSM
12	O.S.282/2009	Objection	KNS	MNK, CHG, BKM
13	C.Misc.143/2020	Paper publication	Bylappa	
14	C.Misc.11/2020	Evidence	KSL	
15	O.S.400/2013	Evidence	PRH	RK

NOTE: Evidence will be recorded through Video Conference only

cmj/9/2020
I Addl. CJ & JMFC,
Nelamangala

All advocates are requested to strictly follow the guidelines of SOP dated 27-08-2020 issued by Hon'ble High Court of Karnataka

**II ADDL. CIVIL JUDGE AND JMFC NELAMANGALA
LIST OF CASES TAKEN ON BOARD ON 09-09-2020**

MORNING SESSION				AFTERNOON SESSION			
Case No.	Plaintiff/ complainant Advocate	Defendant/ Accused Advocate		Case No.	Plaintiff/ complainant Advocate	Defendant/ Accused Advocate	
ARGUMENTS			JN, BG	1	ARGUMENTS		
1	OS 402/2008	RY	KNS	OS 393/2018	BD	RK	
HEARING				HEARING			
2	OS 6/1992	MKT	KKM	2	OS 213/2014	KNS	RK
3	OS 64/2005	SMR	BRK,VS	3	OS 439/2014	MVS	NHP
4	OS 483/2007	SRD	MPK	4	OS 243/2016	HNV	HMS
5	OS 497/2009	AS	KVP	5	OS247/2016	DSJ	OMG
6	OS 305/2011	RS	MSN,AV J	6	OS 491/2014	KSL	RVJ
7	OS 66/2013	BG	EXPT	7	OS 467/2017	SRS	NPR
8	OS 70/2013	PCD	KAM		OS137/2018	VR	BSK
9	OS 7/2014	DCJ	RK	8	OS 336/2019	AS	SLR
				9	OS 372/2016	TMV	KKM
10	OS 73/2019	VB	KKM	EVIDENCE			
EVIDENCE				10	OS 320/2011	HSR	NLS
11	OS 45/2008	ENR	HGR	11	OS 94/2019	MDU	EXPT
12	CC 132/2017	APP	AR	12	CC 1105/2012	APP	BPG
13	CC 2020/2016	APP	KRG	13	CC1931/2015	APP	JN
14	PCR 164/2020	KNG		14	CC 578/2015	APP	NPR
15	CMIS 113/2020	YAD		15	CC 2059/2017	APP	AR

[Signature]
8/9/2020
II Addl. Civil Judge & JMFC
Nelamangala

- Note:1. All advocates are requested to strictly follow SOP dated 27-08-2020 issued by Hon'ble High Court of Karnataka
2. Separate cancelled cause list will be notified.